Name of the Corporate Debtor: VICEROY HOTELS LIMITED; Date of Commencement of CIRP: 12-03-2018; List of Creditors as on: 11-10-2022; Name of IP: Dr. Govindarajula Venkata Narasimha Rao; Process Number: 1; Last 5 digitof registration number: 10893

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	7	6787762684	7	6727594425	88.09		10168259		Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	30	4739390381	30	718118521	9.40		4021271860		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)	42	3045082	42	2963766	0.04		81316		Annexure 5
6	Operational creditors (Employees)	70	3171688	70	3171688	0.04				Annexure 6
7	Operational creditors (Government Dues)	5	891331152			0.00		4021271860		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	8	310443900	8	185721300	2.43		110787449		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		162	12735144887	157	7637569700	100.00		4142308884		